- (x) Security arrangements at public places and vital installations have been strengthened to the maximum possible extent
- (xi) Pickets have been posted at the strategic points.
- (xii) The intelligence system has been strengthened.
- (xiii) Surprise checking of vehicles is being carried out to detect those involved in commission of crime.

## Salary of Grih Kaiyan Kendra, Delhi Employees

t»1423-A. SHRI MARUTI DNYANOO MANE (PATIL): Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that the miployees of the Grih Kalyan Kendra Delhi) managed by the Ministry of Home Affairs, are drawing Rs. 450/-j.m. despite holding the I.T.I diplomas:
  - (b) if so, what are the reasons therefor;
- (c) whether it is a fact that the employees of the said Kendra have no other facilities as enjoyed by other Government employees; and
- (d) if so, what action Government are taking in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI P. CHIDAMBARAM): (a) Yes, Sir. The honorarium paid to the craft teachers in Grih Kalyan Kendra managed by the Ministry of Personnel, Public Grievances and Pensions is Rs. 491/-p.m.

(b) Appointments in the Grih Kalyan Kendra are not appointments to regular jobs under Government. It is work for which an honorarium is paid. For the purpose of appointment only the dependents of low paid and needy Central Government employees are considered and they are paid a

fPreviously Unstarred Question 1039, transferred from the 6th May, 1986.

- monthly honorarium calculated on the basis of minimum wages prescribed by the Delhi Administration. Thi3 is in conformity with the objectives of the Grih Kalyan Kendra which is to provide to the dependents of Central Government employees some experience for improving their career prospects elsewhere as also to supplement the income of the family for the ttae being. The employees of the Grih Kalyan Kendra are also free to get themselves registered with the employment exchanges to find jobs elsewhere.
- (c) Employees of GKK are not treated as Central Government employees. However, many employees of GKK enjoy certain facilities like medical treatment by virtue of their being dependents of Central Government employees.
  - (d) Does not arise.

## Involvement of a Professor of J.N.U, in Ramswarup Case

- @1423-B. SHRI N. E. BAIARAM: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that the name of Dr. Jayasekhar, Associate Professor in the School of International Studies, J.N.U. figures in the documents seized in connection with the Ramswarup sPy case;
- (b) whether it is also a fact that his name also appears in the report submitted by the Kudal Commission; and
- (c) if so, what action Government propose to take against Dr. Jayasekhar?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU):

- (a) Yies, Sir.
- (b) No, Sir.
- (c) Does not arise.

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